

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 181 of 2014 &
IA-296 of 2014**

Dated: 17th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association & Anr. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Ms. Meghana Aggarwal
Mr. Matrugupta Mishra**

Counsel for the Respondent(s): Mr.M.G.Ramachandran

ORDER

Mr. M.G. Ramachandran, learned counsel for R-2 undertakes to file vakalatnama. Learned counsel for the Respondents are directed to file the Reply within two weeks after serving copy on the other side. Learned Counsel for the R-3 is filing the Reply.

Post the matter on **13.11.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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